

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, JHARGRAM**

**(English Department)**

**Notification No. 03/RC-21**

**Date: 19.05.2022**

**CORRIGENDUM**

In connection with the Notification of the Staff Recruitment Committee of Jhargram Judgeship being no.02/RC-21 dated 19.05.2022, the following corrigendum is being published and circulated for general information.

In view of the decision of the Staff Recruitment Committee of Jhargram Judgeship vide Resolution No. 38 dated 19.05.2022, the following rectifications are made in view of the Employment Notification No. 01 dated 23.09.2021 :-

In category of vacancy, the row of OBC-B(ESM) be deleted; number of vacancy for Process Server/ Summon Bailiff in the category of UR should be 'Nil'; number of vacancy for Process Server/ Summon Bailiff in the category of UR(EC) should be 'One'; number of vacancy for Group-D (Sweeper/ Karmabandhu) in the category of SC should be 'One'; number of vacancy for Group-D (Sweeper/ Karmabandhu) in the category of SC(EC) should be 'Two'; number of vacancy for Group-D (Sweeper/ Karmabandhu) in the category of SC(ESM) should be 'Nil'.

Vacancies be construed as published vide Employment Notification No. 01 dated 23/09/2021 published in the website of the Hon'ble High Court at Calcutta and the Jhargram District Court.

Sd/-

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(Nabanita Ray)  
District Judge, Jhargram  
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Chairman,  
Staff Recruitment Committee, Jhargram Judgeship.